NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.18/(MAH)/2016 C.A. No. 11/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES:

Haresh G Mataliya & Ors.

V/s.

Pallavi Gems Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 56, 59, 62 of the Companies Act, 2013.

NAME DESIGNATION

M.S. BHARDWAJ Har fr Rehhours

Mundling

Girish Mataliya Darry P.I. 2P. 2-P.3

ORDER C.A. No. 11/2016 IN T.C.P. NO.18/56,59,62/NCLT/MB/MAH/2016

The Learned Representative of the Petitioner is present. 1.

- 2. Last chance to the Respondent cost to pay to the other side Rs. 2000/-.
- 3. Matter is listed for final hearing on 02.11.2017 at 2.30 P.M.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 22.09.2017

M.K. Shrawat Member (Judicial)